

GENERAL BUDGET 1970-71—  
GENERAL DISCUSSION—*contd.*

MR. SPEAKER : The House will now resume the general discussion on the General Budget.

Shri Sheopujan Shastri may now continue his speech, and he may start his speech after lunch.

13.02 hrs

*The Lok Sabha adjourned for Lunch  
till Fourteen of the Clock*

*The Lok Sabha reassembled after lunch at  
four minutes past Fourteen of the Clock.*

[MR. DEPUTY-SPEAKER *in the Chair.*]

MANIPUR BUDGET, 1970-71

MR. DEPUTY--SPEAKER : Shri Sethi.

श्री मधु सिन्घे (मुंगेर) : उपाध्यक्ष महोदय, मेरा एक व्यवस्था का प्रश्न है।

MR. DEPUTY--SPEAKER : I have called Mr. Sethi. It is a very formal item. After that he can raise the point of order.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : I beg to present a Statement showing Supplementary Demands for Grants. I am sorry, a statement of estimated receipts and expenditure of the Union territory of Manipur for the year 1970-71.

By virtue of the Presidential Order dated the 16th October, 1969 dissolving the Legislative Assembly of the Manipur, the powers of the Legislative Assembly of the Territory are exercisable by Parliament. The Budget of the Union Territory of Manipur is accordingly being placed before Parliament.

The revenue receipts in the Territory this year are placed at Rs.1.89 crores, which is about the same as estimated at the Budget stage. The expenditure met from revenue is placed at Rs.13.44 crores as against Rs.12.47 crores estimated

at the Budget stage. The increase of Rs.97 lakhs is mainly accounted for by adhoc allowance granted to personnel posted in hill areas and larger provision for tribal development blocks and medical and public health facilities. Grants from the Central Government for meeting the gap on revenue account would be Rs.11.55 crores, as against the Budget Estimate of Rs.10.58 crores.

Next year's receipts in the Territory are placed at Rs.2.22 crores and the expenditure met from revenue at Rs.14.52 crores. The increase of Rs.1.08 crores in the expenditure met from revenue is mainly accounted for by larger provision for agricultural development, education and medical and public health facilities. The gap of Rs.12.30 crores on revenue account will be covered by grants from the Central Government.

On capital account, the expenditure estimates this year provide for Rs.3.92 crores as against the Budget Estimate of Rs.3.78 crores. The increase of Rs.14 lakhs is accounted for by provision for buildings in block and district headquarters and purchase of buses for providing additional transport facilities. Next year's provision for expenditure on capital account is Rs.3.99 crores. Larger provision has been made for public works programmes relating to various Plan schemes and for setting up new industrial units like khand-sari, sugar mill and cement factory. Full details have been given in the Explanatory Memorandum which has been circulated with the budget papers. The gap on capital account is Rs.3.72 crores this year and Rs.3.71 crores next year, which will be covered by loans from the Central Government.

Next year's budget includes provisions for Union Territory Plan amounting to Rs.5.19 crores at against Rs.4.72 crores this year. Of the main items next year, mention may be made of Rs.77 lakhs for agriculture and allied sectors, Rs.94 lakhs for irrigation and power, Rs.37 lakhs for industry, Rs.183 lakhs for transport and communications and Rs.116 lakhs for social services. In addition, Rs.36 lakhs have been provided for Centrally sponsored schemes such as tribal development, family planning and malaria eradication progra-

mmc. Besides, the Central Budget includes a provision of Rs.1.50 crores for the Loktak Hydro Electric project which is being taken up in the Central sector. Thank you.

श्री मधु लिमये : मंत्री महोदय ने धम्री कहा है कि वह मणिपुर के बारे में धान्तरिक मांगें पेश करना चाहते हैं। मेरी राय में मणिपुर के बारे में बजट पेश करने का उनको न कोई नैतिक अधिकार है और न कानूनी या संविधानिक अधिकार है। मणिपुर में इन की सरकार के पतन के बाद गैर-कांग्रेसी लोगों का विधान सभा में बहुमत हो गया था और वह बहुमत....

SHRI P. C. SETHI : May I just clarify the position ? When I started, I went through item No. 5, but later on, I corrected myself and said 'statement of estimated receipts and expenditure of the Union territory of Manipur'.

श्री मधु लिमये : सवाल यह है कि मणिपुर विधान सभा के अधिकारों को ले लिया गया, उस विधान सभा को समाप्त कर दिया गया और वहां राष्ट्रपति और केन्द्रीय सरकार का शासन प्रस्थापित कर दिया गया। इसके लिए उन्होंने आधार दिया प्रेसिडेंशियल आर्डर धम्री जिसका उन्होंने जिक्र किया...

MR. DEPUTY--SPEAKER : He has only presented the budget. This will be discussed later, and he can say all these things at the time of the discussion.

श्री मधु लिमये : मैं उसी का विरोध कर रहा हूँ। मैंने यह कहा कि इनको यह पेश करने का नैतिक अधिकार है न कानूनी और संविधानिक अधिकार है, इसलिए इसका विरोध मैं कर रहा हूँ और उसके कारण मैं बता रहा हूँ...

MR. DEPUTY--SPEAKER : That is true, but he has already presented the budget. So, that question does not arise now.

## RE: PROOGATION OF JAMMU AND KASHMIR LEGISLATURE

श्री मधु लिमये (मुंगेर) : नहीं, नहीं, धम्री सफाई दी उन्होंने। उनके बयान से यह चीज निकल रही है। धम्री जो उन्होंने बयान दिया धम्री की इजाजत से, उसी से यह मुद्दा निकल रहा है। मेरा कहना यह है कि जहाँ मणिपुर में विरोधियों की सरकार बन सकती थी, उनका बहुमत था। वहाँ तो यह राष्ट्रपति शासन जारी कर रहे हैं और धम्री-धम्री काश्मीर में जिसके बारे में हम लोगों ने काम रोकने प्रस्ताव दिया था...

MR. DEPUTY--SPEAKER : Kashmir is a separate issue.

श्री मधु लिमये : नहीं काश्मीर सेपरेट नहीं है। मैं संविधान की धारा 355 और 356 के तहत यह व्यवस्था का प्रश्न उठा रहा हूँ। 355 धारा कहती है :

"It shall be the duty of the Union to ensure that the Government of every State is carried on in accordance with the provisions of this Constitution."

यह लिखा हुआ है। धम्री काश्मीर में अध्यक्ष महोदय, क्या हुआ ? काश्मीर में विधान सभा का सत्र चल रहा था... (व्यवधान) दोनों मिले-जुले हैं न...

MR. DEPUTY--SPEAKER : The hon. Member is a tried Member of Parliament, and he knows these things better than any of us. These are two separate issues. We are now with Manipur. How does Kashmir come in ?

श्री मधु लिमये : मैं कनेक्ट कर रहा हूँ नं. 355 और 356 के साथ...

MR. DEPUTY--SPEAKER : But that can be done only when a regular motion is there before the House....

श्री मधु लिमये : वह तो है, मोशन भी दिया है।